

Sabha. [See Appendix II, annexure No. 3.]

Small Scale Industries Board

*275. { Shri N. R. Munisamy;
Shri Raghunath Singh:

Will the Minister of Commerce and Industry be pleased to state:

(a) what are the recommendations adopted by the Small Scale Industries Board in its Ninth meeting held recently in New Delhi for intensifying the development of small industries in India;

(b) whether any provision of credit facilities was made for the leather, hide and skin industry and if so, what is the procedure; and

(c) whether all the recommendations will be placed on the Table?

The Minister of Industry (Shri Manubhai Shah): (a) and (c). A copy of the minutes of the Ninth meeting of the Small Scale Industries Board is laid on the Table of the Lok Sabha. [Placed in Library. See No. LT-375/57.]

(b) The Board recommended that the Reserve Bank of India may be asked to take steps for conducting preliminary investigations in regard to leather industry with a view to enable the Bank to decide whether financing could be done in respect of this industry through a State Cooperative Banks or a State Financial Corporations. The investigations will begin by the middle of December.

Foreigners in Defence Services

*276. Shri Rameshwar Tantia: Will the Prime Minister be pleased to state whether the Government of India have received any reply from Pakistan to our Prime Minister's offer to publish the names of all foreigners employed directly or indirectly in the defence services of India, if Pakistan would do so likewise?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): There has been no reaction from the Pakistan Government.

Indo-Pakistan Trade

*277. Shri Raghunath Singh: Will the Minister of Commerce and Industry be pleased to state whether it is a fact that the Government of India has decided to issue additional licences to importers of Goods from Pakistan?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): No, Sir. Perhaps, the Honourable Member has in his mind the procedure providing for grant of licences to Established Importers having past imports from Pakistan to their credit. These licences are also granted on the basis of quota percentage applicable to Soft Currency Area and are valid for imports from the whole of that area.

China's Admission to U.N. General Assembly

*279 { Shri D. C. Sharma;
Shri Rameshwar Tantia;
Shri Bibhuti Mishra:

Will the Prime Minister be pleased to state:

(a) whether India initiated the question of admission of the People's Republic of China to the United Nations General Assembly on the 14th September, 1957; and

(b) if so, with what result?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes.

(b) India's proposal was lost.

Export of Monkeys

*280. Shri Rameshwar Tantia: Will the Minister of Commerce and Industry be pleased to state the latest figures of monkeys exported to foreign countries during this year for the purpose of scientific research?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): 84,649 monkeys were exported during January-June 1957 for purposes of